

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To,

All Principal District & Sessions Judge

No. 20206/27/L.P Dated 01-08-2018

Subject:- Appointment of Oath Commissioners.

Sir,

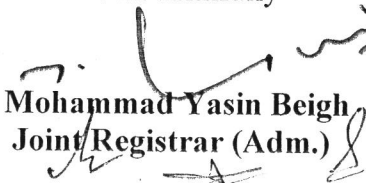
On the subject cited above, I am desired to request you to kindly furnish the details with order No. if any, of the persons, who are functioning as Oath Commissioners in the District Courts and Courts subordinate under your jurisdiction on the following format:-

S.No.	Name /Parentage / Address	Order No. and date	Place of practice	Period of validity of the appointment orders	Remarks, if any

The information may kindly be transmitted to this Registry within week's time positively.

The matter may be treated as most urgent.

Yours faithfully


Mohammad Yasin Beigh
Joint Registrar (Adm.)

No. 20220/L.P Dated 01-08-2018

Copy to the Incharge NIC J&K High Court Srinagar for uploading the same on official website.


Joint Registrar (Adm.)